

21-8-2000

Hon'ble Mr S. K. Singh J.M.
Hon'ble Mr M. P. Singh A.M.

Sri D.P. Singh counsel
for the applicant and
Sri P. Kumar counsel
for the Respondents are
present. On the request
of the counsel for the
applicant. Case is adjourned
to 31-8-2000 for hearing.

Amr
H.

Sc
J.M.

OR

File is complete.
Submitted.

by
29-8-2000

SO/31

Sy
29/8

Registrar

Re
29/8/2000

OA 1848/92

31.8.2000 Hon. Mr. Justice R. R. K. Thakur, VC
Hon. Mr. M. P. Singh, A.M.

List has been revised. None
is present for the ^{applicant} ~~prosecution~~. Sri Prashant
Mathur learned Counsel for the
respondents is present. The application
is dismissed in default. No order
as to costs.

MP
A.M.

R
VC

lv/

31.8.2000 Hon. Mr. Justice R. R. K. Bhuedi, VC
 Hon. Mr. M. P. Singh, A.M.

list has been revised. None
 is present for the parties. Sri Prashant
 Mathur learned Counsel for the
 respondents is present. The application
 is dismissed in default. No order
 as to costs.

A.M.

VC

lv/